Title : Regarding problems faced by fishermen community in Tirupati Parliamentary Constituency

SHRI MADDILA GURUMOORTHY (TIRUPATI): The Tirupati Parliamentary Constituency has a coastal line of 75 kms. and Pullicat Salt Lake. There are nearly 20,000 fishermen residing in my Parliamentary Constituency. They are from very poor backgrounds and mainly depend on traditional fishing methods for their livelihood by using motorboats with 5HP engines and county craft.

For the past 20 years, they have been facing issues with the fishermen from the neighbouring States of Tamil Nadu & Puducherry. The fishermen from the neighbouring States are illegally entering the Reserved Zone with their heavy mechanized boats with engine capacity of 400 to 500 HP and are damaging the local fishermen's boats and nets. The fishermen from neighbouring States are not only causing financial damage but also attacking our fishermen with weapons (iron rods, iron balls, and chains). Many of our fishermen got injured during the attacks.

It is a sensitive law and order issue between two States. I would, therefore earnestly request the Union Government for prompt action in resolving long-standing issues and for the sustainable future of our fishermen community.